



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 2nd January, 2020

In supersession of earlier orders, the Gauhati High Court has been pleased to direct that following Courts of Additional District & Sessions Judges which are also designated as Special Courts under Section 28 of the Protection of Children from Sexual Offences (POCSO) Act, 2012 shall deal exclusively with cases under POCSO Act only until further orders:-

- (a) The Courts of 1st Additional District & Sessions Judges in the district of Baksa, Cachar, Kokrajhar, Nalbari & Sonitpur, which are also designated as Special Court under section 28 of POCSO Act.
- (b) The Court of 1st Additional District & Sessions Judge in the district of Nagaon which is also designated as Special Court under section 28 of POCSO Act.
- (c) The newly established Courts of Addl. Sessions Judge-cum-Special Judge, POCSO Act in the districts of Barpeta, Dhubri, Golaghat, Kamrup (M), Kamrup, Lakhimpur, Morigaon, Sivasagar, Nagaon & Tinsukia.

The above Notification shall come into force immediately.


By Order

Sd/- Sri Raktim Dwarak
REGISTRAR GENERAL

Memo No.HC.VII-33/2018/26 /A, dated: 02.01.2020

Copy to:

1. The Chief Secretary to the Govt. of Assam, Dispur, Guwahati-06.
2. The Advocate General, Assam, Gauhati High Court, Guwahati.
3. The L.R.-Cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-06.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Districts & Sessions Judge,.....
6. The 1st Addl. District & Sessions Judge/Addl. District & Sessions Judge,.....
7. The Deputy Director, Printing & Stationary, Assam Government Press, Bamunimaidam, Guwahati for publishing the Notification in the Assam Gazette.
8. The Systems Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the High Court website.
9. Private Secretary to Hon'ble Mr. Justice
10. C.A. to the Registrar General /Registrar (Vigilance) /Registrar (Judl.) /Registrar (Admn.) /Registrar (Estt.), Gauhati High Court, Guwahati.


2/1/2020
REGISTRAR GENERAL